

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 2963/2023

SRI NARAYAN OJHA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 36770/2020 - EXEMPTION FROM FILING O.T.
IA No. 36690/2020 - EXEMPTION FROM FILING O.T.
IA No. 36768/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 21-02-2024 These matters were called on for hearing today.

For Appellant(s) Mr. Meenesh Dubey, Adv.
 Mr. Arun P.S. Rajuawat, Adv.
 Mr. S. R. Setia, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Records have been received.

Ld. Counsels for the parties submit that they do not wish to
file the additional documents.

List the matter before the Hon'ble Court, under the rules.

MAHESH TANAJIRAO PATANKAR
Registrar